| | Annexure – 4 Name of the corporate debtor: AABHA INDUSTRIES LIMITED; Date of commencement of CIRP: 23.12.2022; List of creditors as on: 22.02.2023 | | | | | | | | | | | | | | |
|------------|--|-----------------------|---------------------------|----------------|---------------------------|-----------------|--------------------------------|------------------------|--------------------------|----------------------|------------------------------------|---------------------|------------------------------------|-----------------|--|
| | List of unsecured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in Rs.) | | | | | | | | | | | | | | |
| Sl. No. | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | | Amount of contingent | Amount of any mutual dues, that | Amount of claim not | Amount of claim under verification | Remarks, if any | |
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | claim | may beset- off | admitted | | | |
| | | | | | | | | | | | | | | | |
| | NOT APPLICABLE | | | | | | | | | | | | | | |
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